

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6993

ANSWERED ON:08.05.2015

GOLD SMUGGLING THROUGH AIRPORTS

Antony Shri Anto ;Chandrakasi Shri M.;Rao (Avnithi) Shri Muthamsetti Srinivasa

Will the Minister of FINANCE be pleased to state:

- (a) the details of gold smuggling cases registered and the quantum of gold seized from various airports, during the last three years, airport-wise including gold seized at Shamshabad Airport;
- (b) whether the Government/custom department has come across connivance of airlines staff in gold smuggling;
- (c) if so, the details thereof and the action taken thereon by the Government in this regard; and
- (d) the corrective steps taken by the Government to prevent/check gold smuggling through airports including installation of CCTV cameras to ensure high level of integrity from officials manning the points?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE [SHRI JAYANT SINHA]

- (a) to (d) The information is being collected and will be laid on the table of the House.